

ORDER

12.02.2020: Post this matter 'for admission (after notice)' on **25th February, 2020.**

Till the next date of hearing the order in so far as the same enforces personal penalty on the appellant shall remain stayed.

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

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